

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 228 of 2013**

**Dated : 11<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Jindal Power Ltd. .... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory  
Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran**

**Counsel for the Respondent(s) : Ms. Swapna Seshadri for  
CSERC  
Ms. Suparna Srivastava for R.2**

**ORDER**

Reply has already been filed by the Respondents.

Post the matter for hearing on **20.01.2014**. In the meantime,  
Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/ak